

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/835/2024 IA (IBC)/836/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/835/2024

Present: Ld. Counsel Mr. Srikant Rathi for the Applicant.

This application has been moved for extension of CIRP period by 60 days w.e.f., 14.04.2024. Keeping in view the submissions made in the application, the CIRP period is excluded by 60 days. Accordingly, this application is allowed and disposed of.

IA (IBC)/836/2024

Present: Ld. Counsel Mr. Srikant Rathi for the Applicant.

This is an application filed to take on record the updated summary of claims and reconstituted Committee of Creditors. The same is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)